

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/150/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : SANDHVI MOVERS LTD  
**NAME OF THE RESPONDENT(S)** : V.D. SWMAY & CO PVT LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

MONICA CHOPDA R.

Respondent

*[Signature]*

**ORDER**

The matter is called. No representation on behalf of the petitioner. At this juncture, Ms R Monica Chopda appeared on behalf of the respondents. The Registry is directed to issue notice to the petitioner. Put up on **14.07.2017 at 2.30 P.M.**

*[Signature]*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*[Signature]*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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